

(b) if so, what are the items;

(c) whether there is a trade agreement between India and Australia; and

(d) whether it is under the consideration of the Australian Government to open a Trade Commissioner's office at Madras?

The Minister of Commerce (Shri Karmarkar): (a) Yes, Sir.

(b) A statement is laid on the Table of the House. [See Appendix I, annexure No. 33.]

(c) No, Sir.

(d) I have no information.

MOVEMENT OF POPULATION BETWEEN
EAST AND WEST BENGAL

***171. Shri S. N. Das:** Will the Prime Minister be pleased to state the community-wise figures of the movement of population between East and West Bengal during 1953?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): The figures of movement between East Bengal and West Bengal, through various check-posts in West Bengal, during the year 1953, are as follows:—

	Hindus	Muslims	Others
From East Bengal to West Bengal.	5,40,127	2,46,320	9,789
From West Bengal to East Bengal.	5,28,469	2,45,332	10,134

These figures include the normal passenger traffic.

COMMERCIAL EXPLOSIVES

***172. Shri Nanadas:** Will the Minister of Commerce and Industry be pleased to state what is the yearly consumption of highgrade commercial explosives in India and how the requirements are met at present?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): The annual consumption is estimated to be about 5,000 tons which is wholly met by imports.

KOYNA PROJECT

***173. Shri H. N. Mukerjee:** Will the Minister of Irrigation and Power be pleased to state when the Koyna Project is expected to be ready to supply power?

The Deputy Minister of Irrigation and Power (Shri Hathi): According to the estimates given by Bombay Government power is expected to be supplied by 1959-60.

PROTECTED INDUSTRIES

***174. Shrimati Renu Chakravartty:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that protected industries represented to the Tariff Commission that the liberalisation of import policy had reduced or nullified the effective protection enjoyed by them and asked for a review of the position; and

(b) if so, which are the industries and what steps have been taken to inquire into the causes of their grievances?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). Since 1952 simultaneous representations were made to Government and the Tariff Commission by three industries viz., Soda Ash, Pencils and Electric Brass Lamp Holders. The complaints were investigated and I lay on the Table of the House a statement indicating the action taken thereon [See Appendix I, annexure No. 34.]

COTTON

***175. Shri S. C. Samanta:** Will the Minister of Commerce and Industry be pleased to state:

(a) the consumption of Indian cotton in 1952-53 and also in 1951-52 in Indian mills;

(b) the estimated consumption in 1953-54;

(c) the decrease in import of foreign cotton in the above-mentioned years;